

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

M.A. 646/2018  
IN  
C.A. (CAA)/141/230-232 /(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.09.2018**

NAME OF THE PARTIES: Apex Printing Sleeves India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013

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**Order**

40. M.A. 646/2018  
IN  
C.A. (CAA)/141/230-232 /(MB/2018)

Wrongly on Board.

SD/-

V. NALLASENAPATHY  
Member (Technical)

/PS/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)